

SUPREME COURT OF INDIA

Re: Proposal for transfer of Mrs. Justice V.K. Tahilramani to Meghalaya High Court.

Office of the Chief Justice of the Meghalaya High Court would be falling vacant shortly consequent upon transfer of Mr. Justice A.K. Mittal, Chief Justice of that High Court to Madras High Court in terms of separate recommendation being made today.

The Collegium resolves to recommend that Mrs. Justice V.K. Tahilramani, Chief Justice, Madras High Court [PHC: Bombay], be transferred, in the interest of better administration of justice, to Meghalaya High Court.

(Ranjan Gogoi), C.J.I.

(S.A.Bobde), J.

(N.V. Ramana), J.

(Arun Mishra), J.

(R.F. Nariman), J.

New Delhi,
August 28, 2019.